

**Fourteenth Loksabha**

**Session : 7**

**Date : 01-03-2006**

**Participants : Dasmunsi Shri Priya Ranjan**

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Title : Introduction of Constitution (One Hundred and Fifth Amendment) Bill.

MR. DEPUTY-SPEAKER: Now, we will take up Legislative Business. Item number 8. Shri Shivraj V. Patil.

... (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): The hon. Minister of Home Affairs is in Rajya Sabha and he is responding to the matter there. ... (*Interruptions*[\[R2\]](#))

गृह मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित) : उपाध्यक्ष महोदय, श्री शिवराज वि. पाटील की ओर से, मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

श्री माणिकराव होडल्या गावित : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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